

**Mr. Speaker:** Is the amendment withdrawn?

**Shri Bal Raj Madhok:** I press it, Sir

**Mr. Speaker:** Then, I shall now put his amendment to the vote of the House. The question is:

That at the end of the motion, the following be added, namely:—

"and feels that the enquiry was vitiated by the presence of the Vice-Chancellor of Aligarh University in the sitting of the Committee against the assurance to the contrary given by the Minister of Education on the floor of the House and by the atmosphere of terror created by certain interested parties as a result of which many intending witnesses did not appear before the Enquiry Committee."

*The amendment was negatived.*

**Mr. Speaker:** The main motion is a formal motion. It has been discussed. The question is:

"That this House takes note of the Report of the Aligarh Muslim University Enquiry Committee, laid on the Table of the House on the 21st April, 1961."

*The motion was adopted.*

#### COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

##### EIGHTY-FIFTH REPORT

**Sardar A. S. Saigal (Janjgir):** Sir, I beg to move:

"That this House agrees with the Eighty-fifth Report of the Committee on Private Members Bills and Resolutions presented to the House on the 9th August, 1961."

**Mr. Speaker:** The question is:

"That this House agrees with the Eighty-fifth Report of the

Committee on Private Members Bills and Resolutions presented to the House on the 9th August, 1961."

*The motion was adopted.*

15:43 hrs.

#### RESOLUTION RE: INDIVIDUAL INCOME—contd.

**Mr. Speaker:** The House will now take up further discussion of the following Resolution moved by Shri Kalika Singh on the 28th April, 1961:

"This House is of opinion that in order to achieve the goal of socialistic pattern of society the individual incomes should be so regulated that the gap between the maximum and minimum income is reduced to the ratio of 10 to 1."

Out of 1½ hours allotted for discussion of this Resolution, 25 minutes have already been taken up. Shri D. C. Sharma.

**Shri D. C. Sharma (Gurdaspur):** Mr. Speaker, Sir, I have read the Resolution put forward by the hon. Member Shri Kalika Singh. I listened to his speech last time with rapt attention. I have again read through his speech as it has been reported in the proceedings of the Lok Sabha. On going through all these things, I have come to one conclusion that this Resolution is motivated by some very fine sentiments. This Resolution is steeped in a very idealistic spirit and it takes us to those goals which we all cherish and which we all have in view. This Resolution refers to those objectives which are the most cherished objectives of our Constitution and the Directive Principles of our Indian Constitution.

Now, Sir, first of all I want to put one question. Has anything like that been done in any country of the world which has socialism as its goal